

Radio. Broadcasts in dialects are generally part of rural broadcasts.

ABOLITION OF UNTOUCHABILITY

684. **Shri N. A. Borkar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any amount has been spent for making documentary films on the programme for the removal of untouchability; and

(b) if not, the reasons therefor?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes; on a documentary entitled "Towards A Better Society".

(b) Does not arise.

JULLUNDUR RADIO STATION

685. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the annual expenditure on the Jullundur Radio Station for 1952-53, 1953-54 and the budgeted amount for 1954-55;

(b) the estimated number of receiving sets in the Punjab, PEPSU and Himachal Pradesh States; and

(c) the revenue from the licence fee from these sets?

The Minister of Information and Broadcasting (Dr. Keskar): (a)

1952-53	1953-54	1954-55
Actual expenditure)	(Latest available figure of expenditure)	(Budget Grant)
Rs.	Rs.	Rs.
4,99,151	5,58,729	5,90,000

(b) 61,333 Receiving Sets (Separate figures for each State are not available).

(c) Rs. 9,12,886/4/9 during 1953-54 (excluding revenue for March, 1954).

COFFEE

686. **Seth Govind Das:** Will the Minister of Commerce and Industry be pleased to state the quantity of coffee

consumed in India annually and the difference in price per pound consequent on the increase in coffee cess?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The annual consumption of coffee in India is of the order of 14,000 to 19,000 tons.

There has been no increase in the Coffee Cess.

REFUGEE TOWNSHIPS

687. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any industrialists have negotiated with Government to start industries in Ulhasnagar and Sardarnagar refugee townships in the Bombay State;

(b) whether they have been given any loan and other facilities; and

(c) if so, when the industries will be started?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) Not yet.

(c) As soon as their Schemes are finalized and approved.

SECOND FIVE YEAR PLAN

688. { **Shri Dabhi:**
Shri S. N. Das:
Shri N. A. Borkar:
Shri N. B. Chowdhury:
Diwan Raghavendra Rao:

Will the Minister of Planning be pleased to refer to the reply to starred question No. 19 asked on the 16th February, 1954 and state:

(a) whether the State Governments have submitted their proposals regarding irrigation and power schemes to be included in the Second Five Year Plan; and

(b) if so, what are the proposals made by each State Government?

The Deputy Minister of Irrigation and Power (Shri Hathi: (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 39.]

INDIAN FOREIGN SERVICE

689. Ch. Raghbir Singh: Will the Prime Minister be pleased to state how many candidates were recruited to Indian Foreign Service on the result of the competitive examination held in 1953?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Four.

[MANGANESE AND IRON

690. Shri B. C. Das: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that large amount of manganese and iron ore are lying accumulated in Calcutta dock for lack of market;

(b) if so, what is the total value of the accumulated stock of manganese and iron ore in that dock; and

(c) what steps have been taken by Government in this matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) A statement showing the stocks of iron and manganese ore for the period January to July, 1954, is attached. [See Appendix VIII, annexure No. 40]. Value of the stocks lying at the port is not available.

(c) The export duty of 15 per cent. on manganese ore has been removed with effect from 18th August, 1954. Both manganese and iron ores have been incorporated in our trade agreements with foreign countries.

पंचवर्षीय योजना के अन्तर्गत राज्यों को सहायता

६९१. श्री विभूति मिश्र : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) पंच वर्षीय योजना के अन्तर्गत १९५३ में विभिन्न राज्यों को सहायता

या [अनुदान] के रूप में कितनी कितनी राशियां दी गईं ;

(ख) १९५४ में प्रत्येक राज्य को मिलने वाले अनुदान में कितने प्रतिशत वृद्धि या कमी हुई है ; और

(ग) इस वृद्धि या कमी के क्या कारण हैं ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement is laid on the Table of the House giving the necessary information for Parts 'A' and 'B' States. [See Appendix VIII, annexure No. 41.]

(c) The reasons for increase or decrease in the Central assistance have been explained against each State in column 5 of the statement.

LABOURERS IN TEA ESTATES, CEYLON

692. Pandit Munishwar Datt Upadhyay: Will the Prime Minister be pleased to state:

(a) the total number of labourers working on tea estates in Ceylon; and

(b) the number of labourers of Indian origin among them?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) 489,767

(b) 400,619.

These figures are as on 31st December, 1953, and cover 1,560 estates of all kinds which have furnished returns out of a total of 1,622 estates.

CLOTH (EXPORT)

693. Pandit Munishwar Datt Upadhyay: Will the Minister of Commerce and Industry be pleased to state:

(a) what quantities of cloth of the categories of medium, fine, super-fine and coarse were exported from January to June 1954;

(b) the effect of export duty on coarse cloth; and

(c) the stock of coarse cloth in the country at present?